

By E-Mail/Speed Post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/ 11521 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Hailakandi

Dated Guwahati, the 28th November, 2023

Sub:- **Permission to avail Home Travel Concession (LTC)**
Ref:- Letter No. JHD/II/2023/05/5379, dated 03.11.2023
& this Registry's letter no. HC.VII-81/2023/11266/A, dated 17.11.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Dulumoni Das, Addl. Chief Judicial Magistrate, Hailakandi has been allowed to avail HTC for the block period of 2022-2023, to travel to her residence in Guwahati and Boko from Hailakandi, w.e.f. the evening of 10.11.2023 (after Court hours) to the morning of 16.11.2023 (before Court hours), by the shortest possible route, as per existing Rules.

The HTC permission that was granted to her vide this Registry's letter no. HC.VII-81/2023/11266/A, dated 17.11.2023, has been partially modified by this letter.

Smti. Das may be informed accordingly.

Thanking you,

Yours faithfully,

scf-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 11522-11525/A.

Dated 28th November, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Dulumoni Das, Addl. Chief Judicial Magistrate, Hailakandi for information, with reference to her letter dated 03.11.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

scf-
23/11/23

REGISTRAR (VIGILANCE)

scf-
23.11.2023